

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 815
ANSWERED ON 25/07/2023**

PENDING WAGE AND MATERIAL COMPONENTS UNDER MGNREGS

815. SHRI A.K.P. CHINRAJ:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) **the details of pending liabilities for wage and Material component under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the States of Tamil Nadu, West Bengal and Karnataka as on date; and**
- (b) **the relevant documents which are not submitted by the State Government of Tamil Nadu which leads to holding of funds by the Union Government?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): **There is no pending liability for wage component in respect of States of Tamil Nadu and Karnataka under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS).**

An amount of Rs. 2,765.55 crore is pending for wage component in respect of State of West Bengal under Mahatma Gandhi NREGS as on 21.07.2023.

Details of pending liabilities for material components in the States of Tamil Nadu, Karnataka and West Bengal under Mahatma Gandhi NREGS in the current financial year 2023-24 (as on 21.07.2023) are given below:

Sl. No.	State	Pending liabilities for material components in FY 2023-24 (Rs. In crore)
1	Karnataka	579.21
2	Tamil Nadu	100.97
3	West Bengal	24.82

(b): **An amount of Rs.5, 158.79 crore has been released to the State of Tamil Nadu under Mahatma Gandhi NREGS in the current financial year 2023-24 (as on 22.07.2023) for the implementation of the Scheme.**
